

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 19<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CA /1/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Nitish Chandra Roy Vs The Registrar of Companies, NER
<b>UNDER SECTION</b>	U/s 252 of Companies Act, 2013

For Petitioner (s) : Mr. R. Sharma, Adv.

For Respondent (s) : Mr. Pfockri, STA, for ROC, NER

**ORDER**

Both sides counsel present.  
Matter heard, **Reserve for Order.**

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**